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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

No.		
CP(IB)No.50/ - Admission Ru	ule-6(2) Lease	Plan India Pvt. Ltd., Vs on Bio Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

NAME: Shahbaaz Husain Phonepia: 9538262830

Counsel for petitioner is present. Today, the matter is listed for admission. Registry has raised several objections.

Counsel requested time.

List it on 21.07.2017.

MEMBER (J)